

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 190/2024

News item titled "161 illegal colonies on O zone making river water toxic" appearing in  
The Times of India dated 25.01.2024

AMENDED MEMO OF PARTIES (As Per order dated 05.03.2024)

News item titled "161 illegal colonies on O zone making river water toxic" appearing in  
The Times of India dated 25.01.2024

VERSUS

1. **Delhi Pollution Control Committee**  
Through its Member Secretary  
4th and 5th Floor, ISBT Building,  
Kashmere Gate, Delhi-110006  
Email: [msdpcc@nic.in](mailto:msdpcc@nic.in) .....RESPONDENT NO. 1
2. **Delhi Jal Board**  
Through its Chief Executive Officer  
Varunalaya, Phase - 11, Jhandewalan, Karol Bagh, New Delhi -110005  
Email: [ceodelhi.djb@nic.in](mailto:ceodelhi.djb@nic.in) .....RESPONDENT NO. 2
3. **District Magistrate, North Delhi**  
Room No-1, DM Office Complex, Alipur, Delhi-110036  
Email: [dcnorth@nic.in](mailto:dcnorth@nic.in) .....RESPONDENT NO.3
4. **District Magistrate, North West Delhi**  
Office of District Magistrate Kanjhawala Delhi-110081  
Email: [dcnw@nic.in](mailto:dcnw@nic.in) .....RESPONDENT NO.4
5. **District Magistrate, North East Delhi**  
K-Block, Ground Floor, DC Office Complex, Nand Nagri Delhi-93  
Email: [dcne@nic.in](mailto:dcne@nic.in) .....RESPONDENT NO.5
6. **Delhi Development Authority**  
Through its Vice Chairman  
Room No. 203, C-III 2nd Floor,  
Vikas Sadan, INA, New Delhi-110023.  
Email: [vcdda@dda.org.in](mailto:vcdda@dda.org.in) .....RESPONDENT NO. 6